

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/2140 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bablu Sutradhar,
District & Sessions Judge,
Dhubri.

Dated Guwahati the ¹⁶29 April, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ.XII-2/2025/3057/E dtd. 27.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 27.04.2025 till the morning of 29.04.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/2141 /A dated , 29-04-2025

Copy to :

1. The Project Manager, Gauhati High Court.

^{29.04.25}
JT. REGISTRAR (VIGILANCE)